

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 02.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/22/2021
NAME OF THE COMPANY	Therapiva Pvt Ltd & 9 Others
NAME OF THE PETITIONER(S)	Omnicare Drugs India Pvt Ltd
NAME OF THE RESPONDENT(S)	Therapiva Pvt Ltd & 9 Others
UNDER SECTION	241

**ORDER**

**Present:** Ld. Counsel Mr. Y. Suryanarayana for the Petitioner.

Ld. Counsel Mr. Naresh Kumar Sangam for the Respondent No.1.

Ld. Counsel Mr. Kamesh Vedula for R2, R5 and R6.

Ld. Counsel Mr. Nagendra for R7 and R8.

None appeared for R3, R4, R9 and R10.

At the request of the Counsel for the Petitioner, **matter is adjourned to 13.06.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**